CCP 22/10 O.A. No. 591/2001

16.4.13.

Hon'ble Justice Sri Alok Kumar Singh, M(J) Hon'ble Sri D. C. Lakha, Member, (A)

Sir Amit Verma holding brief for Sri Shireesh Kumar, learned counsel for the applicant fairly concedes that compliance has been made in this From the other side, Sri S. P. Singh is appearing on behalf of respondent Nos. 1, 2 and 3.

In view of the above, this contempt petition is struck off in full and final satisfaction. Notices stand

discharged.

Member (A)

Member (J)

Vidya